

Activity mapping for ICDS

1747. SHRI MANI SHANKAR AIYAR : Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether in view of the response given to the debate on the Demand for Grants, work has commenced on Activity Mapping for the Integrated Child Development Service; and

(b) if so, the details thereof and the timeline for the completion of the exercise?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI) : (a) and (b) The Integrated Child Development Services (ICDS) Scheme is a centrally sponsored scheme being implemented through States/UTs.

Activity mapping for devolution of functions, funds and finances to the Panchayati Raj Institutions have been prepared for the ICDS Scheme. Views of the States/UTs have also been solicited on the model "Activity Maps" shared by the Expert Committee on leveraging of Panchayats. The States of Arunachal Pradesh, Bihar, Haryana, Himachal Pradesh, Karnataka, Kerala, Mizoram, Odisha, Punjab and UT of A&N Islands have already responded.

Help for placement of girls coming to Delhi

1748. SHRI BAISHNAB PARIDA : Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether child trafficking is on the rise in Delhi and its NCR region;

(b) whether Government has put in place some strict regulatory measures to control this crime; and

(c) whether to address this heinous issue, it is proposed to set up some regulatory system to ensure that the girls reaching Delhi in search of jobs both domestic and others, are helped in their placement in the private sector, if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI) : (a) National Crime Records Bureau (NCRB) is collecting data on human trafficking, *inter-alia*, child trafficking through monthly AHT Proforma. Majority of States / UTs have not furnished the requisite information and as such, the data cannot be compared. State/UT-wise and month-wise data (Provisional) as available with NCRB on trafficked and rescued children is given in the Statement-I and Statement-II. The data on cases of child trafficking is not maintained by them separately.

(b) The Government has put in place required legal instruments and taken a number of initiatives to control this crime such as: